

# THE HIGH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION

Dated, Shillong, the.....September, 2017

No.HCM.II/75/2017-Estt/

Hon'ble the Chief Justice, High Court of Meghalaya is hereby pleased to constitute the Task Force comprising of the following to review and examine the recordings of the CCTVs in the Subordinate Courts in order to find the issues and to take necessary corrective steps in case management system or other court procedures which are responsible for increase in the pendency of cases in these courts.

1. Registrar General, High Court of Meghalaya.
2. Central Project Coordinator, Meghalaya.

By order;

REGISTRAR GENERAL

Memo. No.HCM.II/75/2017-Estt/3409 Shillong, the 20<sup>th</sup> September, 2017.

Copy to for information:

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice S.R.Sen, Judge, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice V.P.Vaish, Judge, High Court of Meghalaya, Shillong.
4. The Secretary to the Government of Meghalaya, Law Department, Shillong.
5. The District & Sessions Judge \_\_\_\_\_
6. Smti. D.R.Kharbteng, Assistant District & Sessions Judge-cum-Central Project Coordinator, Meghalaya.
7. The Registrar, High Court of Meghalaya, Shillong.
8. The Joint Registrar, High Court of Meghalaya, Shillong.
9. The Deputy Registrar (Admn), High Court of Meghalaya, Shillong.
10. The Deputy Registrar (Accnts & Infra), High Court of Meghalaya, Shillong.
11. The Security Officer, High Court of Meghalaya, Shillong.
12. The Assistant Registrar-cum-OSD, High Court of Meghalaya, Shillong.
13. The Assistant Registrar (Accts), High Court of Meghalaya, Shillong.
14. The Assistant Registrar (Records), High Court of Meghalaya, Shillong.
15. The Chief Librarian, High Court of Meghalaya, Shillong.
16. The PRO, High Court of Meghalaya, Shillong.
- ✓ 17. The System Analyst, High Court of Meghalaya for uploading the same in the Official Website of the High Court of Meghalaya.
18. The Superintendent (Judl), High Court of Meghalaya, Shillong.
19. Office File.

  
REGISTRAR GENERAL